

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 589**

**TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY, 2026/ MAGHA 15, 1947 (SAKA)**

**DRUG MENACE**

**589. SHRI PRAMOD TIWARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government proposes to finalise a comprehensive "Drug-Free India" roadmap by 2029;**

**(b) if so, the details thereof;**

**(c) the quantum of drugs seized during last five years and the value thereof;  
and**

**(d) the steps proposed to be taken by Government to make use of Artificial Intelligence (AI) and advanced forensics to increase conviction rates and track digital payment models ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): To make India drug free by 2029, the Government has requested all concerned stakeholders to prepare a three year roadmap for the year 2026-2029, duly incorporating a time-bound review mechanism for its effective implementation with a whole of Govt. approach to dismantle the entire drug network from source to distribution and tackling drug abuse.**

**(c): The quantum of drugs seized during 2021 to 2025 (upto Nov.) as reported by various Drug Law Enforcement Agencies to Narcotics Control Bureau (NCB) and their value is as under: -**

<b>Year</b>	<b>Quantity (in Kg)</b>	<b>Value (in Crores)</b>
<b>2021</b>	<b>16,09,612</b>	<b>25,241</b>
<b>2022</b>	<b>12,53,662</b>	<b>19,922</b>
<b>2023</b>	<b>13,89,725</b>	<b>17,179</b>
<b>2024</b>	<b>13,30,600</b>	<b>27,525</b>
<b>2025 (upto Nov.)</b>	<b>11,85,994</b>	<b>16,927</b>

**(d): Various steps have been taken by the Government to increase conviction rate in drug trafficking related cases and track digital payments, some of which are as under: -**

**(i) The e-Sakshya portal has been designed to assist police in recording and managing evidence in criminal cases. The portal aligns with new criminal laws aimed at modernizing the justice system. It allows police officers to record the scene of a crime, including search and seizure activities, directly from their mobile phones. e-Sakshya plays a crucial role in ensuring uniformity in investigations across states, which is expected to enhance the conviction rate.**

**(ii) Crime and Criminal Tracking Network System (CCTNS) is aimed to inter-link all police stations under a common application software for the purpose of investigation, data analytics, research, policy making and tracking of complaints, request for antecedent verifications etc.**

- (iii) The National Intelligence Grid (NATGRID) has been introduced by the Ministry of Home Affairs, Government of India, which allows authorised access to financial records (tax, bank accounts, suspicious transaction reports from FIU), enabling the Investigating Officers to trace money flow.**
- (iv) The Sahyog Portal, designed and operated by the Indian Cyber Crime Coordination Centre (I4C), is developed as a comprehensive platform for coordination and execution of enforcement actions relating to Virtual Digital Assets (VDAs) Service providers platforms like Binance. The portal facilitates secure data disclosure by service providers, enable asset freeze and tracking, support transfer of seized assets to designated victim or official wallets, and provide a secure channel for communication and acknowledgement of court or competent authority orders.**
- (v) FINEX Portal of FIU: Suspicious Transaction Records (STRs) are reports filed by financial institutions to flag transactions that may be related to drug trafficking, money laundering, terror financing, or other illicit activities.**
- (vi) National Forensic Sciences University (NFSU), Gandhinagar, has entered into a MoU with the NCB to strengthen India's fight against narcotics, including darknet-enabled trafficking, through advanced**

**forensic and cyber-forensic support, research on New Psychoactive Substances (NPS), drug profiling, AI- and drone-based forensics, as well as structured training, capacity building, and internship programmes.**

- (vii) NCB and the Rashtriya Raksha University (RRU), have entered a MoU to enhance cooperation in the areas of research, training, technology development and capacity building related to narcotics control and cyber-enabled drug crimes.**

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